



IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 419

IA/1698/ND/2025, IA/497/ND/2025 in IB/1144/ND/2019

IN THE MATTER OF:

M/s P.S.T Trading And Components	...	Applicant
Versus		
Ekdant Buildtech Pvt. Ltd.	...	Respondent

Under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 08.05.2025

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the CoC	: Mr. Rajinder Wali, Adv. in IA 497/2025
For the Applicant	: Mr. Aditya Kumar Jha, Adv. For R-2 in IA 497

HYBRID HEARING (PHYSICAL & VC)

IA/497/ND/2025

This is an application filed under Section 27 of the Insolvency and Bankruptcy Code 2016, read with Regulation 22A of the Insolvency and Bankruptcy Board of India (insolvency Professionals) Regulations, 2016. The prayers mentioned in the application are mentioned below:

- a) *Allow the present Application and Replace Mr. Chetan Gupta as the Resolution Professional with ARCK Resolution Professionals LLP, through Sh. Anil Kohli, Designated Partner (Registration No. IBBI/IPE-0030/IPA-1/2022-23/S0013) as the Resolution Professional for Ekdant Buildtech Pvt. Ltd.*
- b) *Pass such other and further orders as this Hon'ble Tribunal may deem fit and In the circumstances of the case.*

Taking into consideration the said submissions made by the Learned Counsel for the Applicant as well as the averments contained in the Application, this Adjudicating Authority is inclined to allow the present application i.e. IA/497/ND/2025, consequently, Mr. Chetan Gupta, Resolution Professional



with ARCK Resolution Professionals LLP, is hereby replaced with Mr. Anil Kohli, Designated Partner (Registration No. IBBI/IPE-0030/IPA-1/2022-23/S0013) as the Resolution Professional for Ekdant Buildtech Pvt. Ltd.

Therefore, the present application i.e. IA/497/ND/2025 stands allowed and disposed of.

IA/1698/ND/2025

List on 26.05.2025.

Sd/-
ATUL CHATURVEDI
MEMBER (TECHNICAL)

Sd/-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)